

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 111/TT/2013
(Earlier Docket No. 72/2013)

Date: 9.7.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for **Asset 1:** 400/220kV, 315MVA ICT-II along with 03 No. 220kV Line bays at New Wanpoh. **Asset 2:**400kV, 125MVAR Bus Reactor along with associated bays at New Wanpoh associated with NRSSXVI, for tariff block 2009-14

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 14.8.2013:-

- (i) Status of commissioning of the assets. Revised Auditor / Management certificate and Tariff Forms (Form-1, Form-6, Form-13, and Form-13B) for both the assets as per the changed DOCO, if there is any change in DOCO of the Assets;
- (ii) Detailed computation (soft copy) of IDC for the above mentioned assets;
- (iii) Supporting documents for proof of loan "SBI @ 10.45%";
- (iv) Whether proposed loan 2013-2014 @8.80% pertains to Bond XLII? If not, supporting documents for proof of loan.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)

